

and maintenance who are also acquiring land. The information except that of Himachal Pradesh is being collected and will be laid on the Table of the House.

(c) Approximately, 821.67 hectares of land (787.44 hectares by Himachal Pradesh Government and 34.23 hectares by NHAI) is to be acquired for the National Highways in Himachal Pradesh.

(d) The land has been partly acquired and there is a statutory limit of two years to complete the acquisition from the date of issue of the notification.

(e) and (f) A total of 56 disputes have been reported which are under trial in various Courts/Arbitrators. As these disputes are to be settled by the Courts/Arbitrators. There is no fixed time limit for their settlement.

Proposal for Inter-State roads from Chhattisgarh

1290. SHRI SHREEGOPAL VYAS: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the proposal received from Chhattisgarh for inter-State roads of economic importance; and

(b) the details of the decision taken in each case?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Two proposals, viz. (i) widening and strengthening from Km.15/2 to 37/5 (SH-7) of Dhanora Moorungaon Road costing Rs. 1565.00 lakhs and (ii) upgradation (Strengthening and widening) of Khairagarh Ateriya-Joratari Road costing Rs.1130.21 lakhs were received from State Government of Chhattisgarh.

(b) The proposals were not framed in accordance with the Ministry's guidelines and were accordingly returned for re-casting.

Four laning of NH-87 between Rampur and Nainital

1291. SHRI KAMAL AKHTAR:

SHRI NAND KISHORE YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government proposes to four lane NH-87 between Rampur and Nainital;

(b) whether widening of the bridge/construction of a new bridge on river Bhakhra at Bilaspur is also proposed under this project;

(c) if so, the details thereof and if not, the reasons therefor,

(d) whether Government is also aware that the stretch between Rampur and Rudrapur on NH-87 is in a state of severe neglect and has more than one foot deep craters as the tarmac has been washed off in the rains; and

(e) the steps taken to repair the highway in this stretch and by when the work would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir. The Government has proposed four-laning of Rampur-Kathgodam section from km 0.00 to km 87.100 of NH-87 under National Highway Development Project (NHDP) Phase-III.

(b) and (c) The four-laning project includes Bilaspur bypass from km 26.100 to km 33.100 of NH-87 along with a new bridge at km 29.750 over river Bhakhra having a length of 105m.

(d) and (e) The Government is aware about the condition of the stretch between Rampur and Rudrapur on NH-87. The Riding quality of stretch between Rampur and Rudrapur of NH-87 has been improved and the stretch is now in good condition.

Conversion of NH-14 four lane in Rajasthan

†1292. SHRI OM PRAKASH MATHUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any proposal for making National Highway No. 14 a four lane one from Beawar of Rajasthan to Kandla *via* Sirohi;

(b) if so, the progress made so far in this regard; and

(c) if not, the reasons therefor and whether there is any such proposal in future?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (c) Yes, Sir. The route from Beawar to Kandla *via* Sirohi follows National Highway-14 from Beawar upto Radhanpur, National Highway-15 from Radhanpur to Samaikhali and National Highway-8A from Samaikhali to Kandla. The section from Beawar to Pindwara *via* Sirohi has been identified for four laning under National Highways Development Project Phase-III and its feasibility study is in progress. The section of National Highway-14 from Pindwara to Radhanpur, National Highway-15 from Radhanpur to Samaikhali and National Highway-8A from Samaikhali to Kandla has already been four laned.

National highways in Rajasthan

†1293. SHRI OM PRAKASH MATHUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of National Highways within boundaries of the State of Rajasthan;

(b) the amount allocated and spent on these highways during the last five years, year-wise; and

(c) the number, name and length of National Highways which have been converted into four and six lanes and the number of these which are proposed to be converted?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) The details of National Highways within boundaries of the State of Rajasthan are given in the Statement-I (*See below*).

†Original notice of the question was received in Hindi.